

**The High Court at Calcutta**  
**Appellate Side**

**NOTICE**

02 (Two) vacancies in the posts of Superintendent in the Protocol Department newly created vide G.O. No. 3409-J/JD/3H-11/09 dated 13.08.2014 will be filled up in terms of Court's Notifications Nos. 3151-G.S., dated 09.05.2000 and 2679A-G.S dated 19.04.2000.

Applications are invited from the willing and eligible members of staff working in the High Court at Calcutta holding the posts of Upper Division Category i.e. Upper Division Assistants/ GA's / Translators having experience of at least 10 (ten) years of service (taking together with the experience as Lower Division Assistant and Upper Division Assistant) in the Appellate Side Establishment for filling up the 2 (two) posts of Superintendent by way of selection.

The candidates should strictly be residents of Calcutta and Howrah Towns only. It may be clearly mentioned here that the concept of holidays even on Saturday, Sunday, Gazetted Holidays, Summer Vacation, Winter Vacation and Puja Vacation is totally nonexistent.


The candidate should also be directed to mention his residential address (both present and permanent) in his application and at the time of scrutiny of the application, if it appears that the residential address mentioned in the application, by the candidate, is different than that of the office record, his candidature shall be cancelled at the first instance.

Applications must reach the office of the Deputy Registrar (Administration) on or before 29th September within 4.45 p.m.

No person otherwise eligible in terms of the aforesaid Court's Notification for selection to any post in the Protocol Department, shall be appointed to the post unless he gives a written undertaking stating that he shall discharge his duties in the Protocol Department in terms of Court's Notifications No. 2679A-G.S. dated. 19.04.2000.

High Court, A.S.  
Calcutta.

By Order,

  
Joint Registrar (General Administration)  
15.09.2014.